

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 3077
TO BE ANSWERED ON THE 21ST MARCH, 2017

SETTING UP FOR NEW MARKETS

3077. SHRI RADHESHYAM BISWAS:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government has any proposal for setting up new markets in various States of the country including North Eastern States in order to facilitate the agricultural producers;
- (b) if so, the details thereof; and
- (c) the time by which these markets are likely to be set up?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्रालय में राज्य मंत्री (SHRI PARSHOTTAM RUPALA)

(a) to (c): Agricultural marketing is a state subject and is regulated under the provisions of Agricultural Produce Marketing Regulation Act of the respective States including North-Eastern States. State Government may develop and set up new markets based on requirement & representations made by growers and other stakeholders. However, in order to create the competition and enhance farmer-market linkages, the Central Government is advocating development of new markets in private sector through reforms in States' Agricultural Produce Marketing Regulation Acts. So far, 21 States including North-Eastern States like Assam, Mizoram, Tripura, Arunachal Pradesh have amended their Acts to enable setting up of private markets. Number of such markets have increased in States like Maharashtra, Gujarat and Rajasthan.
